

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNIPHI PRIVATE LIMITED

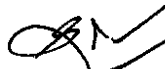
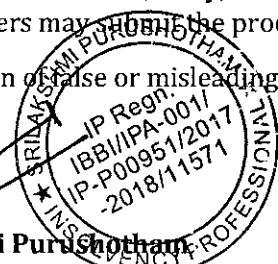
1. Name of Corporate Person	Uniphi Private Limited
2. Date of Incorporation of Corporate Person	30/09/2020
3. Authority under which Corporate Person is Incorporated/ Registered	ROC-Bangalore
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900KA2020PTC139149
5. Address of the Registered Office and Principal Office (If Any) of Corporate Person	No. 12/11 Lavelle Road, Bangalore, Bangalore, Karnataka, India, 560001
6. Liquidation Commencement Date of Corporate Person	February 23, 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Ms. Srilakshmi Purushotham Address: No. 41, Patalamma Temple Street, Basavanagudi, near South End Circle, Bengaluru 560004, Karnataka, India. Mail id: sri@gurujana.com Ph. No: 080 42202020 Regn. No.: IBBI/IPA-001/IP-P00951/2017-2018/11571
8. Last Date for Submission of Claims	March 25, 2026

Notice is hereby given that **Uniphi Private Limited** has commenced voluntary liquidation on February 23, 2026.

The stakeholders of **Uniphi Private Limited** are hereby called upon to submit a proof of their claims, on or before March 25, 2026, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Srilakshmi Purushotham
Liquidator in the matter of **Uniphi Private Limited**

Date: 23. 02. 2026

Place: Bengaluru